

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO.74
TO BE ANSWERED ON 07.02.2018**

ON-GOING/PENDING RAILWAY PROJECTS

***74. SHRI Y. S. AVINASH REDDY:
SHRI M. RAJA MOHAN REDDY:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the various on-going and pending railway projects in the State of Andhra Pradesh, project-wise and their present status;**
- (b) the number of railway projects lagging behind the scheduled completion along with the details thereof;**
- (c) whether the Kadapa-Bengaluru railway line is one of the railway lines that is getting delayed and if so, the details thereof and the reasons therefor;**
- (d) the sanctioned/on-going projects of the State which are likely to be completed or undertaken during 2018-19; and**
- (e) the measures being taken by the Government for the expeditious completion of these projects?**

ANSWER

MINISTER OF RAILWAYS AND COAL

(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 74 BY SHRI Y. S. AVINASH REDDY AND SHRI M. RAJA MOHAN REDDY TO BE ANSWERED IN LOK SABHA ON 07.02.2018 REGARDING ON-GOING/PENDING RAILWAY PROJECTS

(a) & (b): 18 new line projects costing ₹ 20,301 crore having length of 2213 Km and 14 doubling projects costing ₹ 27,688 crore having length 2803 Km falling fully/partly in the State of Andhra Pradesh are in different stages of execution. The details of these Railway projects are as under:-

S N	Project	Year of Sanction	Latest Anticipated Cost (₹ in cr.)	Exp as on 31.03.2017 (₹ in cr.)	Outlay 2017-18 (₹ in cr.)	Present Status
1	Nandyal-Yerraguntla (123 Km)	1996-97	966.43	934.30	100	Yerraguntla -Kundu (120 Km) commissioned. Work in balance 3 Km has been taken up.
2	Macherla-Nalgonda (92 Km)	1997-98	815	3.5	0.5	Financial viability is under reconsideration.
3	Kakinada-Pithapuram (22 Km)	1999-2000	220	25.01	100.50	There is an existing parallel double line between Kakinada to Smalkot.
4	Kotipalli-Narsapur (57 Km)	2000-01	2125	238	430	Work of land acquisition taken up.
5	Obulavaripalle-Krishnapatnam (113 Km)	2006-07	839	645	100.01	Ph.I Venkatachalam - Krishnapatnam (20km): Commissioned. Ph.II: Obulavaripalle-Venkatchalam (93 km): Work has been taken up.
6	Tindivanam-Nagari (179 Km)	2006-07	1080	196	47	Land acquisition has been taken up.

7	Rayadurg-Tumkur (207 Km)	2007-08	2000	465	182	i) Rayadurga-Kadarideverapalli (63km): Commissioned. iii) Kadiridevarapalli-Doddahalli (16 km): Earthwork, minor/major bridge and ROB/RUB have been taken up. iv) Doddahalli-Tumkur (136 km): Land acquisition taken up.
8	Kadapa (Cuddapah)-Bangalore (Bangarapet) (255 Km)	2008-09	2473	340	240	Kadapa-Pendlimari (21.3km): Commissioned. In balance section, land acquisition taken up.
9	Attipattu-Puttur (88 Km)	2008-09	528	3.42	0.05	Initially the project was taken up under 50:50 cost sharing with Ennore port Trust (EPT), Ministry of Shipping. EPT advised in Nov 2012 that they would not share the cost of project.
10	Nadikude-Srikalahasti (309 Km)	2011-12	2299	198	340	New Piduguralla-Savalyapuram (46 km): Earthwork and minor/major bridge taken up. In balance section, land acquisition has been taken up.
11	Gudur-Durgarajapatnam (42 Km)	2011-12	500	0.51	0.10	Ministry of Shipping has been requested to take up this project as port connectivity project due to financial

						viability constraint.
12	Marikuppam-Kuppam (23.70 Km)	2011-12	313	.03	15	Land acquisition has been taken up.
13	Bhadrachalam-Kovvur (151 Km)	2012-13	923	7	7	State Govt. of Andhra Pradesh has given consent for cost sharing in Dec 2017. State Govt. of Telangana has requested to do revised survey for the project falling in their State. Revised survey has been taken up.
14	Cumbam-Proddutur (142 Km)	2013-14	830	0.5	1.00	Work included in Budget 2013-14 subject to obtaining requisite approvals. However, NITI Aayog has not approved the project.
15	Kondapalli-Kothagodum (125Km)	2013-14	723	0	0.010	Work included in Budget 2013-14 subject to obtaining requisite approvals. Project length pruned down from 125 km to 81.57 km between Kondapalli-Penuballi. State Govt. of Telangana has been requested to share the cost and consent for common alignment from Kothagodum to Penuballi.

16	Chikballapur- Puttaparthi-Sri Satya Sai Nilyam (103 Km)	2013-14	692	0	0.1	Work included in Budget 2013-14 subject to obtaining requisite approvals. However, NITI Aayog has not accorded approval for the project.
17	Srinivasapura- Madanapalli (75 Km)	2013-14	296	0	0.1	Work included in Budget 2013-14 subject to obtaining requisite approvals. However, NITI Aayog has not accorded approval for the project.
18	Vijayawada- Guntur via Amravati (106 Km)	2017-18	2679.6	0	1	New project included in Budget 2017-18 subject to requisite Govt. clearances. DPR report has been prepared.
DOUBLING						
19	Vijaywada- Gudivada- Bhimavaram- Narsapur, Gudivada- Machlipatnam & Bhimavaram- Nidadavolu DL with Electrification (221 Km)	2011-12	1503	304.18	121.87	Earthwork, minor and major bridges have been taken up.
20	Guntur-Tenali Doubling with electrification (24 Km)	2011-12	168	140.76	36	Earthwork, minor and major bridges have been taken up.

21	Kazipet-Vijaywada 3rd line with electrification (220 Km)	2012-13	2200	142.34	100	Ph.I: Vijayawada-Rayanapadu-Kondapalli (17.49 km): Work in block sections completed. Yard works in progress. Ph.II Kondapalli-Kazipet (202 km): Land acquisition proposals submitted to State Govt.
22	Duvvada-Vijaywada 3rd line (335 Km)	2015-16	3873.1	0.04	7.5	Project kept in abeyance in view of East Coast DFC.
23	Gooty-Dharmavarm (90 Km)	2015-16	636.38	130.6	75	Earthwork, major & minor bridges has been taken up.
24	Kalluru-Guntakal (41 Km)	2015-16	323	32.68	52	Land acquisition has been taken up.
25	Byepass at Renigunta, Dharmavaram, Wadi (21 Km)	2015-16	273.05	5	10	Renigunta Bye-pass (6.6 Km): Agency finalised. Gooty Bye-pass (308 Km): Land acquisition has been taken up. Wadi Bye-pass (10.60 Km, DL): General Arrangement drawing has been taken up.
26	Byepass at Vijayawada, Kazipet (30 Km)	2015-16	499.29	79.97	125	Land acquisition has been taken up.
27	Vijaywada-Gudur 3rd line (288 Km)	2015-16	3246	51.5	100	Tenders for earthwork, minor and misc works have been invited.

28	Doubling of Yelahanka-Penukonda (121 Km)	2015-16	860.43	205.92	120	Earthwork, minor and major bridges have been taken up.
29	Vizianagram-Sambalpur (Titlagarh) 3rd line (255 Km)	2015-16	2336	250	90	Agency for Titlagarh to Langigarh (47 km) and construction of substructure of important bridge No. 343 finalised.
30	3rd line in balance section bet. Bhadrak-Vizianagram (525 Km)	2015-16	5250	313.57	150	Project kept in abeyance in view of East-Coast DFC.
31	Guntur-Guntakal (443 Km)	2016-17	4000	0.01	124	Cabinet Committee on Economic Affairs approved the project in May'2017. In 159 Km (Diguvametta-Santamaguluru): Earth work & minor bridges taken up.
32	Kottavalasa-Jagdapur (Koraput) (189 Km)	2015-16	2500	240	250	Earthwork, minor bridges and major bridges have been taken.

(c): Kadapa-Bangalore New BG line (255.4km) was sanctioned in 2008-09 with 50% cost sharing by the Government of Andhra Pradesh. Out of 255.40 Km, 209.09 Km falls in Andhra Pradesh and 46.31 Km falls in Karnataka. The alignment takes off at Kadapa and joins at Kolar and Kolar to Bangarapet (Bangalore), 17.16 Km, the existing route is being utilized. Latest anticipated cost of the project is ₹ 2473 crore. The status of the project:-

- (i) Kadapa – Pendlimarri (21.30 km): section Commissioned in April'2017.**
- (ii) Pendlimarri-Rayachoti-Vayalpadu (133.13 km): Requisition for land (1989 Acre) submitted to State Govt. of Andhra Pradesh in May'2015 & Nov'2016. No land has been acquired by State Govt.**

- (iii) Madanapalli Rd - Madagatta (54.56 km): Detailed estimate under process.**
- (iv) Madagatta - Mulbagal (8.65 km): Final location survey work has been taken up.**
- (v) Mulbagal - Kolar (36.28 km): About 341.85 Acres of land is to be acquired in the State of Karnataka and requisition has been submitted to Karnataka Industrial Areas Development Board (KIADB) on 07.07.17 for acquiring the land.**

(d): Till 2013-14, due to overall limited availability of funds, most of the projects were not progressing satisfactorily. Since 2014-15, based on physical progress of projects, last mile connectivity projects and projects for decongesting the existing routes have been given sufficient funds. Accordingly, land acquisition details are being submitted to state Government. However, the completion of railway projects requires clearances from various departments of State Government and Central Ministries like acquisition of land, statutory clearances like forestry and wild life clearances, cutting of trees, shifting of services, construction of road over bridges and road under bridges by road maintaining agencies, NOC from State Irrigation Department and Power Corporations, law & order issues etc., which are beyond the control of Ministry of Railways. Therefore, it is not feasible to fix time lines for completion of these projects.

(e) Indian Railways have taken various initiatives to increase pace of execution of projects. This includes-

- Indian Railway has sanctioned about 12,690 Km of Doubling/3rd & 4th line to overcome the problem of Congestion over high density network in last three years i.e. 2015-16, 2016-17 & 2017-18.**
- Making higher fund allotment for projects. The capital expenditure for railways has been increased from ₹ 58,718 Cr in 2014-15 to around ₹ 93,795 Cr in 2015-16 to ₹ 1,11,661 crore in 2016-17 and a plan size of ₹ 1,31,000 crore has been kept for 2017-18.**
- Ministry of Railways have embarked upon cooperative federalism by giving active representation to States in planning,**

development, financing and implementation of Railway projects through formation of State Joint Ventures (State JVs). Joint Venture agreement has already been signed with nine states (Chhattisgarh, Gujarat, Kerala, Odisha, Maharashtra, Haryana, Andhra Pradesh, Madhya Pradesh and Jharkhand). The Joint Venture agreement with State Govt. of Karnataka already exists.

➤ **Institutional financing by tying up loan with M/s Life Insurance Corporation of India Limited for ₹ 1.5 lakh crore for assured funding of viable projects has increased Railway's capacity for committed fund provision for essential projects.**
